

Forms (Other than ITRs) available for e-Filing

#	Form Number	Form Description	Mode
1	FORM NO 3AC	Audit report under section 33AB(2) - Amount deposited by Tea or coffee or rubber development Account	Online
2	FORM NO 3AD	Audit Report under section 33ABA(2) - Amount deposited by assessee engaged in prospecting, extraction or production of petroleum or natural gas	Online
3	FORM NO 3AE	Audit report under section 35D(4)/35E(6) of the Income- tax Act, 1961 - Amortisation of Preliminary Expenses 35D(4) / Deduction for expenditure on prospecting for certain minerals	Online
4	FORM NO 3CA	Audit report under section 44AB of the Income–tax Act, 1961, in a case where the accounts of the business or profession of a person have been audited under any other law – Certificate of Audit from CA obtained by the assessee whose Sales, Turnover or Gross Receipts from Business is more than ₹ 1 crore or Gross Receipts from Profession is more than ₹ 25 Lakhs.	Offline (Consolidated with 3CD for e-Filing)
5	FORM NO 3CB	Audit report under section 44AB of the Income–tax Act, 1961, in the case of a person referred to in clause (b) of sub-rule (1) of rule 6G – Certificate of Audit from CA obtained by the assessee whose Sales, Turnover or Gross Receipts from Business is more than ₹ 1 crore or Gross Receipts from Profession is more than ₹ 25 Lakhs	Offline (Consolidated with 3CD for e-Filing)
6	FORM NO 3CD	Statement of particulars required to be furnished under section 44AB of the Income-tax Act, 1961 - Annexure Form for audit report u/s 44AB	Offline (Consolidated with 3CA and 3CB for e-Filing)
7	FORM NO 3CE	Audit Report under sub-section (2) of section 44DA of the Income-tax Act, 1961 - Royalty income in case of Non-Resident	Online
8	FORM NO 3CEA	Report of an accountant to be furnished by an assessee under sub-section (3) of section 50B of the Income -tax Act, 1961 relating to computation of capital gains in case of slump sale - Capital Gain in case of Slump Sale	Online
9	FORM NO 3CEB	Report from an accountant to be furnished under section 92E relating to international transaction(s) - Every person entering International Transaction	Offline
10	FORM NO 3CF-I	Application form for approval under clause (ii) of sub section (1) of section 35 of Income Tax Act , 1961 in the case of scientific research associations - Application for approving scientific research associations for notifying their research programmes under scientific research programme	Online
11	FORM NO 3CF-II	Application form for approval under clause (ii) of sub section (1) of section 35 of Income Tax Act , 1961 in the case of university, college or other institution - Application for approving college or university or other institution for notifying their research programmes under scientific research programme	Online
12	FORM NO 3CF-III	Application form for approval under clause (iia) of sub section (1) of section 35 of Income Tax Act , 1961 in the case of company	Online
13	FORM NO 6B	Audit report under section 142(2A) of the Income-tax Act, 1961. - Special Audit Report directed by AO	Offline
14	FORM NO 8	Declaration under section 158A(1) of the Income-tax Act, 1961 to be made by an assessee claiming that identical question of law is pending before the High Court or the Supreme Court - Declaration filed by Assessee to AO or any appellate Authority	Online
15	FORM NO 9	Application for grant of approval or continuance thereof to a fund under section 10(23AAA) of the Income-tax Act, 1961 - Application for notification of a fund established by any person for the welfare of employees or their dependent	Online
16	FORM NO 10	Notice to the Assessing officer /Prescribed Authority u/s 11(2) of Income Tax Act 1961 - Notice given by the Trustees for the amount un-utilised accumulated during the year.	Online
17	FORM NO 10A	Application for Registration of a Charitable or religious trust for the purpose of Income Tax Act, 1961 - Form to be filed by Principal Officer /Trustees of the newly formed trust for their registration under Income Tax Act	Online
18	FORM NO 10B	Audit report under section 12A(b) of the Income-tax Act, 1961, in the case of charitable or religious trusts or institutions - Form of Audit report to be obtained by Trust	Offline

#	Form Number	Form Description	Mode
19	FORM NO 10BA	Declaration to be filed by the assessee claiming deduction under section 80GG - In case of assessee claiming deduction in case of rent paid to whom HRA is not payable	Online
20	FORM NO 10BB	Audit report under section 10(23C) of the Income-tax Act, 1961, in the case of any fund or trust or institution or any university or other educational institution or any hospital or other medical institution referred to in sub-clause (iv) or sub-clause (v) or sub clause (vi) or (via) - Audit Report of University or Hospital or Medical Institution or any charitable institution for public purpose	Offline
21	FORM NO 10CCB	Audit report under sections 80-I(7)/80-IA(7)/80-IB - Any undertaking claiming deduction u/s 80-I(7)/80-IA(7)/80-IB	Online
22	FORM NO 10CCBBA	Audit report under section 80-IB(14) - Any undertaking claiming deduction u/s 80-IB(14)	Online
23	FORM NO 10CCBC	Audit report under section 80-IA(11B) - Any undertaking claiming deduction u/s 80-IA(11B)	Online
24	FORM NO 10CCBD	Audit report under section 80-IB(11C) - Any undertaking claiming deduction u/s 80-IA(11C)	Online
25	FORM NO 10CCC	Certificate under sub-rule (3) of rule 18BBE of the Income-tax Rules, 1962 - For entities doing highway project in which housing is integral part 80-IA(6)	Online
26	FORM NO 10CCD	Certificate under sub-section (3) of section 80QQB for Authors of certain books in receipt of Royalty income, etc. - Certificate from payer of Royalty to the Author	Online
27	FORM NO 10CCE	Certificate under sub-section (2) of section 80RRB for Patentees in receipt of royalty income, etc. - Certificate from payer of Royalty on Patents	Online
28	FORM NO 10CCF	Report under section 80LA(3) of the Income-tax Act, 1961 - For off shore banking units and international financial service center	Online
29	FORM NO 10DA	Report under section 80JJAA of the Income-tax Act, 1961 - Deduction claimed by company for New Workmen engaged	Online
30	FORM NO 10E	Form for furnishing particulars of income u/s 192(2A) for the year ending 31st March,20..... for claiming relief u/s 89(1) by a Government servant/an employee in a company, co-operative society, local authority, university, institution, association/body - For claiming Relief u/s 89(1)	Online
31	FORM NO 10G	Application for grant of approval or continuance thereof to institution or fund under section 80G(5)(vi) of the Income-tax Act, 1961 - Application for notifying charitable institutions or funds to be notified for receiving donation u/s 80G(5)(vi)	Online
32	FORM NO 10H	Certificate of foreign inward remittance - Applicable for person claiming deduction u/s 80R (professor), 80RR(sportsman) , 80RRA (employee rendered service outside India), 80 RRB (patentee), 80QQG(author)	Online
33	FORM NO 29B	Report under Section 115JB of the Income-tax Act, 1961 for computing the book profits of the company - MAT applicable for companies	Offline
34	FORM NO 35	Appeal to the Commissioner of Income-tax (Appeals) - Form for filing appeal by assessee to CIT(A)	Online
35	FORM NO 40C	Application for recognition - Application filed for recognition of fund created by employer for benefit of its employee or their dependents	Online
36	FORM NO 41	Form for maintaining accounts of subscribers to a recognised provident fund - Recognised Provident Fund account format	Online
37	FORM NO 49C	Annual Statement under section 285 of the Income-tax Act, 1961	Online
38	FORM NO 52A	Statement to be furnished to the Assessing Officer under section 285B of the Income-tax Act, 1961, in respect of production of a cinematograph film - Applied by Producer of film	Online
39	FORM NO 56	Application for Grant of Exemption or continuance thereof under section 10(23C)(iv) and (v) for the year ... - Application for notification of any institution or any charitable association or any trust for the benefit of public	Online
40	FORM NO 56D	Application for approval under section 10(23C) of an enterprise wholly engaged in Eligible Business - Application for notification by any university or educational institute or hospital	Online
41	FORM NO 56F	Report under section 10A of the Income-tax Act, 1961 - Every person claiming deduction u/s 10A (STP / EHTP / FTZ / SEZ)	Online

#	Form Number	Form Description	Mode
42	FORM NO 56FF	Particulars to be furnished under clause (b) of sub-section (1B) of section 10A of the Income-tax Act, 1961 - Particulars of New Machinery acquired by undertaking claiming deduction u/s 10A	Online
43	FORM NO 62	Certificate from the principal officer of the amalgamated company and duly verified by an accountant regarding achievement of the prescribed level of production and continuance of such level of production in subsequent years -	Online
44	FORM NO 63	Statement to be furnished to the Assessing Officer designated under rule 12B of the Income-tax Rules, 1962, in respect of income distributed by the Unit Trust of India - Income distributed by UTI to its Unit Holders u/s 115R	Online
45	FORM NO 63A	Statement to be furnished to the Assessing Officer designated under rule 12B of the Income-tax Rules, 1962, in respect of income distributed by a Mutual Fund - Income distributed by Mutual Fund u/s 115R	Online
46	FORM NO 64	Statement of income distributed by Venture Capital Company or a Venture Capital Fund to be furnished under section 115U of the Income-tax Act, 1961 - Income distributed by Venture Capital Company or Venture Capital Undertaking	Online
47	FORM NO 65	Application for exercising/renewing option for the tonnage tax scheme under sub-section (1) of section 115VP or sub-section (1) of section 115VR of the Income-tax Act, 1961 - For Renewal of tonnage tax scheme by Shipping Companies	Online
48	FORM NO 66	Audit Report under clause (ii) of section 115VW of the Income-tax Act, 1961 - Audit Report of Tonnage Tax company i.e., Shipping companies	Online

Note:

- 1) Where the assessee is a Company (4th character in PAN is C), the statutory forms should be filed with a Digital Signature Certificate (DSC).
- 2) Where the profile of an assessee in e-Filing application has a Digital Signature Certificate (DSC), then such assessee should also file the Forms using Digital Signature Certificate (DSC).

Instructions on how to e-File

Offline Forms

- 1. Download the Form from Homepage/Downloads (Right side of the portal)/Other Forms.
- 2. Open the desired Form by going to the File menu/New Form
- 3. Read the instructions and enter the data
- 4. Validate and generate XML
- 5. Login to e-Filing portal. Go to e-File menu/Upload Form and upload the XML

Online Forms

- 1. Depending on the login credentials, online Forms will be available to e-File
- 2. User should login and go to e-File Menu/Submit Form online
- 3. Select the desired Form and read the instructions
- 4. Fill in the information and Submit the Forms